

CENTRAL ELECTRICITY REGULATORY COMMISSION
6th, 7th & 8th Floor, Tower B, World Trade Centre, Nauroji Nagar, New Delhi

No. L-1/257/2020/CERC

Dated: 4.8.2025

PUBLIC NOTICE

Subject: Extension of due date for submission of comments/suggestions/objections on the Draft Central Electricity Regulatory Commission (Power Market) (First Amendment) Regulations, 2025- reg.

The comments/suggestions/objections were solicited from the stakeholders on the Draft Central Electricity Regulatory Commission (Power Market) (First Amendment) Regulations, 2025 by 14th July 2025, vide Public Notice dated 17th June 2025. The last date for submission of comments/ suggestions/ objections was later extended till 4th August 2025.

2. At the request of the stakeholders, the last date for submission of comments/suggestions/objections is further extended till **18th August 2025** so as to reach the undersigned through post or email at secy@cercind.gov.in and ashutosh.sharma@nic.in

3. The comments/ suggestions/ objections received after the stipulated date may not be considered while finalising these regulations.

Sd/-
(Harpreet Singh Pruthi)
Secretary